

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: FEBRUARY 06, 2015

No. 85 /JR(S)/2015

Sushri **Divya Bhargava**, Civil Judge, Junior Division, Hapur (Ghaziabad) to be II-Civil Judge, Junior Division, Hapur in newly created court under G.O. No. 957/VII- Nyay-2-2012-202G/2011 dated 13.08.2012.

BY ORDER OF THE COURT

sd/-

(PRATYUSH KUMAR)
REGISTRAR GENERAL

No. 78/JR(S)/2015: Allahabad: Dated: February 06, 2015

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. All the District & Sessions Judges, Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officer mentioned above shall handover charge of her present post and shall proceed to take over charge of her new posting immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The courts which were already functioning in Hapur (Ghaziabad) and Garmukteshwar (Ghaziabad) are re-designated as district Hapur.

9. Sushri Divya Bhargava, Civil Judge, Junior Division, Hapur (Ghaziabad)

You shall take over charge of your new posting immediately.

You will be due for transfer on completion of 3 years tenure in Hapur including tenure of Hapur (Ghaziabad).

10. The District Magistrates, Ghaziabad & Hapur.
11. The Treasury Officers, Ghaziabad & Hapur.
12. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2) U.P., Allahabad.
13. The Registrar (Judicial) (Confidential), High Court, Allahabad.
14. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad
15. The Officer On Special Duty (Judicial)/Incharge Computer Centre, High Court, Allahabad.
16. The Joint Registrar(Judicial) (Inspection), High Court, Allahabad.
17. The Joint Registrar (Misc.), High Court, Allahabad.
18. The Deputy Registrar (Budget), High Court, Allahabad.
19. The Deputy Registrar (G), High Court, Allahabad, with the request to take necessary steps regarding Class-III & IV employees.
20. The Deputy Registrar (Admin.), High Court, Allahabad.
21. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
22. The Section Officer (Admin. C), High Court, Allahabad.
23. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
24. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal (Information available on E-mail).

BY ORDER OF THE COURT

sd/-

(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)